

THE HIGH COURT OF MANIPUR

AT IMPHAL

NOTIFICATION

Imphal, the 26th September, 2024

No. HCM/D-40/2022-Sect./19681 : In pursuance of the Full Court Resolution dated 24.09.2024 and in exercise of powers conferred under Section 16 (2) of the Advocates Act, 1961, the High Court of Manipur is pleased to designate the following Advocates as Senior Advocates with immediate effect:

Sl. No.	Name of the Advocates
1	Shri Shimreishang Yangya
2	Shri Haobam Tarunkumar Singh
3	Shri Rarry Mangsatabam
4	Smt. Momota Devi Oinam
5	Shri Naorem Umakanta Singh
6	Shri Samarjit Hawaibam
7	Shri Lamabam Anand Singh
8	Shri Tayenjam Momo Singh
9	Shri Athouba Khaidem
10	Shri Umakanta Singh Rajkumar

The names of the Advocates are in order of their date of enrolment maintained by the Bar Council.

The applications of the remaining 14 (fourteen) Advocates, who have applied for designation of Senior Advocate, are deferred.

Sd/-

(OJESH MUTUM)

REGISTRAR GENERAL

HIGH COURT OF MANIPUR